

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 29.08.2019 (THURSDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 629 of 2018	Securities and Exchange Board of India Vs. Assam Company India Ltd. & Ors.	Pratap Venugopal	Ajay Gaggar-R1 Jayant Mehta
2.	Comp. App. (AT) (Ins) No. 130 of 2019	Shyam Metalics And Energy Ltd. Vs. Rathi Steel And Power Ltd.	Pratiksha Sharma	Rakesh Kr. Jain
3.	Comp. App. (AT) (Ins) No. 433 of 2019	Valmont Structures Pvt. Ltd. Vs. Thakkarsons Roll Forming Pvt. Ltd.	Sumesh Dhawan	Rajdeep

For Orders

4.	Comp. App. (AT) (Ins) No. 145 of 2019	Orchid Industries Pvt Ltd. Vs. Stanfab Apparels Pvt Ltd.	Atham Legal	S. Ravishankar
5.	Comp. App. (AT) (Ins) No. 216 of 2019	Lasa engineers Pvt Ltd. Vs. Devas engineering Systems Pvt Ltd.	Vishakha Gupta	Shruti Iyer
6.	Comp. App. (AT) (Ins) No. 459 - 460 of 2019	Bank of India Vs. Paramshakti Steels Ltd. & Anr.	Ashish Rana	Arvind Kumar Gupta-R1 Simran Jeet-R2 P.V. Dinesh-R4
7.	Comp. App. (AT) (Ins) No. 570 of 2019	Naranbhai Dahyabhai Chavda & Anr. Vs. Dharmendra Enterprise & Ors.	Hardik Luthra	Vivky Dang-R2 Rajat Katyal-R3
8.	Comp. App (AT) (Ins) No. 754 of 2019	Elektrans Shipping Pte Ltd. Vs. Pierre D'silva & Ors	Anandh.K	Mayank Sheer Sagar Pankhuri-R2
9.	Comp. App. (AT) (Ins) No. 769 of 2019	Janak Dhawan. Vs. Famous Innovations Digital Creative Pvt Ltd & Ors.	Anuj Shah	
10.	Comp. App. (AT) (Ins) No. 814-815 of 2019	Amber Joshi Director - Keep In Touch Clothing Pvt. Ltd. Vs. Noble Co-Operative Bank Ltd. & Anr.	Bhushan Kapur	Anup Kumar -IRP

11.	Comp. App. (AT) (Ins) No. 823 of 2019	Bhaskar Biswas. Vs. Devi Trading & Holding Pvt Ltd & Anr.	Upama Bhattacharjee	
12.	Comp. App. (AT) No. 102 of 2019	Spectrum Power Generation Ltd. & Ors. Vs. Kishan Rao & Ors. With	Sameer Parekh	Yogesh Jagia-R1- 10
13.	Comp. App. (AT) No. 137 of 2019	M.Kishan Rao & Ors. Vs. Spectrum Power Generation Ltd & Ors.	Yogesh k. Jagia	Sumit Goel- R1,R32,R33 & R34 Sidhartha Barua- R5,R6

For Admission (Fresh Cases)

14.	Comp. App. (AT) (Ins) No. 862 of 2019	BDR Builders & Developers Pvt Ltd. Vs. Fantastic Buildcon Pvt Ltd & Anr.	Rakesh Kumar	
15.	Comp. App. (AT) (Ins) No. 863 of 2019	Nitin Murlidhar Agarwal. Vs. Vijay Kumar V. Lyer & Ors. (RP)	Atul Sharma	
16.	Comp. App. (AT) (Ins) No. 874 of 2019	Shivashakti Elmech Pvt Ltd. Vs. Drake and Scull Water & Energy Pvt Ltd.	Prasanta Ku. Pattanaik	
17.	Comp. App. (AT) (Ins) No. 875 of 2019	Ashish Mohan Gupta. Vs. The Liquidator of M/S Hind Motors India Ltd (In Liquidation)	Anannya Ghosh	
18.	Comp. App. (AT) (Ins) No. 876 of 2019	Sanjay Kumar Ruia. Vs. Catholic Syrian Bank Ltd & Anr.	Vijay Nair	
19.	Comp. App. (AT) (Ins) No. 877 of 2019	Asian Wind Energy Pvt Ltd. Vs. Santha Spinning Mills Pvt Ltd.	Ravi Raghunath	
20.	Comp. App. (AT) (Ins) No. 878 of 2019	Committee of Creditors of Metalyst Forging Ltd. Vs. Consortium of Deccan Value Investors LP and DVI PE (Mauritius) Ltd.	Charu Bansal	
21.	Competition App. (AT) No. 30 of 2019	Saar IT Recourses Pvt Ltd & Ors. Vs. Comepition Commission of India & Anr.	Neha Mishra	

For Admission (After Notice)

22.	Comp. App. (AT) (Ins) No. 748 of 2019	R.R. Gopaljee. Vs. Indian Overseas Bank & Ors.	Ramalingam. VA	
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23.	Comp. App. (AT) No. 185 of 2019	Ravi Kumar Distilleries Ltd & Ors. Vs. Comfort Intech Ltd & Ors. With	Ravi Raghunath	
24.	Comp. App (AT) No. 201 of 2019	Comfort Intech Ltd. Vs. Ravi Kumar Distilleries & Ors.	Shubhangi	Ravi Raghunath- R1&2
25.	Comp. App. (AT) (Ins) No. 372 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V.Iyer& Ors. RP of SPS Steel Rolling Mills Ltd With	Gaurav Gupta	Anup Kumar Misha-RP Sumesh Dhawan
26.	Comp. App. (AT) (Ins) No. 390 & 474 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V.Iyer& Ors. RP for SPS Steel Rolling Mills Ltd. With	Gaurav Gupta	Anup Kumar-R2 Misha-RP
27.	Comp. App. (AT) (Ins) No. 447 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V. Iyer RP of SPS Steel Rolling Mills Ltd & Anr.	Gaurav Gupta	Srishti Khare-RP Anup Kumar-R2
28.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd & Ors.	Pallavi Pratap	Charu Bansal
29.	Comp. App. (AT) (Ins) No. 538 of 2019	K. Paramasivam. Vs. The karur Vysya Bank Ltd & Anr.	P.J Sri Ganesh	Vijay Kumar
30.	Comp. App. (AT) (Ins) No. 608 of 2019	Sansar Chand Sharma. Vs. Anurag Chandra & Ors.	Sharad Rajwanshi	Manisha Chaudhary
31.	Comp. App. (AT) (Ins) No. 611 of 2019	TUF Metallurgical Pvt Ltd. Vs. Wadhwa Glass Processors Pvt Ltd.	Vikash Jain	Vineet Arora
32.	Comp. App. (AT) (Ins) No. 747 of 2019	Todi Investors (India) Pvt. Ltd. Vs. Allahabad Bank & Ors.	Dhruv Surana	
33.	Comp. App. (AT) (Ins) No. 750 of 2019	Hemant Shantilal Shah. Vs. Care Office Equipment Ltd & Anr.	Arvind Kumar Gupta	
34.	Competition. App. (AT) No. 22 of 2019	General Motors India Pvt Ltd. Vs. Competition Commission of India & Ors.	Anand S. Pathak	Neha Mishra
35.	Competition App. (AT) No. 23 of 2019	Sun Electronics Pvt. Ltd. Vs. Electek Solutions Pvt. Ltd. & Ors.	Anirudh	Jasdeep Singh Dhillon (R1)

36.	Compensation Application (AT) No.1 of 2019 in Competition. App. (AT) No. 79-81 of 2012	Food Corporation of India. Vs. Excel Crop Care Ltd & Ors.	G.R. Bhatia	
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After the above or 12: 00 Noon, whichever is earlier.

For Admission (After Notice)

37.	Comp. App. (AT) (Ins) No. 524 of 2019	Arcelormittal India Pvt Ltd. Vs. Abhijit Guhathakurta , RP of EPC Constructions India Ltd &Ors.	Sudip Mahapatra	Sumesh Dhawan, Diwakar Maheshwari
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Note: The Court will rise at 01:00 PM.

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By Order

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Registrar